

**Despatched from**  
**Rourkela to**  
**Ghazipur**

13.15½ hrs.

**MESSAGES FROM RAJYA SABHA**

**Secretary:** Sir, I have to report the following messages received from the Secretary of Rajya Sabha:

(i) In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 4th May, 1964, agreed to the following amendments made by the Lok Sabha at its sitting held on the 30th April, 1964 in the Dakshina Bharat Hindi Prachar Sabha Bill, 1963:—

*Enacting Formula*

(1) That at page 1, line 1,—

for "fourteenth" substitute  
"Fifteenth".

(2) That at page 1, line 4,—

for "1963" substitute "1964".

(ii) I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on Tuesday, the 28th April, 1964, adopted the following motion in regard to the Joint Committee on Offices of Profit:—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do elect two Members to the Joint Committee on offices of Profit in the vacancies caused by the retirement of Shri G. Rajagopalan and Shri Braja Kishore Prasad Sinha from the Rajya Sabha and resolves that the House do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote, two Members from among the members of the House to the said Joint Committee to fill the vacancies."

2. I am further to inform the Lok Sabha that at the sitting of the Rajya Sabha held on Tuesday, the 5th May, 1964, the Chairman declared the following Members of the Rajya Sabha to be duly elected to the said Joint Committee to fill the vacancies:—

1. Shrimati Sharda Bhargava
2. Shri M. C. Shah'.

13.17 hrs.

**PRESIDENT'S ASSENT TO BILL**

**Secretary:** Sir, I lay on the Table the Companies (Profits) Surtax Bill, 1964 passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 4th May, 1964.

13.17½ hrs.

**ESTIMATES COMMITTEE****SIXTY-THIRD REPORT**

**Shri A. C. Guha (Barasat):** Sir, I beg to present the Sixty-third Report of the Estimates Committee on action taken by Government on the recommendations contained in the Twenty-sixth Report of the Estimates Committee (Second Lok Sabha) on the Ministry of Defence—Organisation of the Ministry of Defence and Services Headquarters.

13.18 hrs.

**STATEMENT RE: FERTILISERS  
DESPATCHED FROM ROURKELA  
TO GHAZIPUR**

**साद्य तथा कृषि मन्त्रालय में राज्य मन्त्री  
(डा० राम सुभग सिंह) : श्रीमन्, २६ मार्च  
सन् १९६४ का श्री सरजू पांडेय द्वारा की  
गयी शिकायत के सम्बन्ध में मैं एक वक्तव्य  
सभा पटल पर रखता हूँ ।**

[Placed in Library. See No. LT-2867/64.]